



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/ BB/2017	-	To file written submissions	Rule-6 of IB	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	VEENA J KAMATH	MICROSUN SOLAR TECH PVT LTD. (RESPONDENT)	
2	Tushar Y.V KSK Law firm 8722310679	ReBATT Limited (Petitioner)	

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner has filed Memo Nos. 1 and 2. In memo No.2, the counsel for petitioner has requested time to obtain certificate from the Bank from Hongkong.

List it on 16.11.2017.


MEMBER (J)


MEMBER (T)